

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 28312/2017

(Arising out of impugned final judgment and order dated 14-07-2017 in SPLA No. 147/2017 passed by the High Court Of Judicature At Allahabad)

RAJA RAM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and IA No.108222/2017-EXEMPTION FROM FILING O.T. )

Date : 31-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. S.R.Singh, Sr. Adv.  
Mr. Mitr Rao, adv.  
Mr. Krishna Kumar yadav, Adv.  
Mr. Aman Pandey, Adv.  
Mr. Manish Shukla, Adv.  
Mr. Ankur Yadav, AOR

For Respondent(s) Ms. Garima Prashad, AOR  
Mr. Salonee Agarwal, Adv.  
Mr. Anshu Dawar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel appearing for the respondent to adjourn the matter on personal ground, matter is adjourned.

As prayed, list on 27<sup>th</sup> March, 2020.

(NEELAM GULATI)  
COURT MASTER (SH)

(PRADEEP KUMAR)  
BRANCH OFFICER